

The Corporate Taxes paid by Oil and Natural Gas Commission and the other public undertakings including banks during 1984-85 amounted to Rs. 1577.26 crores.

(b) No study has been conducted to ascertain the net increase due to reduction in rates of corporate taxes and personal income tax.

Opening of more stock exchanges in Delhi

5278. SHRI SALEEM I SHERVANI : Will the Minister of FINANCE be pleased to state :

(a) whether a single stock exchange in growing Metropolitan city like Delhi serves the public interest ;

(b) if not, whether Government propose to open two or three more Stock Exchanges in North, South and East Delhi for the convenience of the public ; and

(c) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) : The existing Delhi Stock Exchange Association Ltd., in Delhi is serving public interest.

(b) Government does not open Stock Exchanges.

(c) Does not arise in view of answer to (b) above.

Superannuated Persons working in Super Bazar

5279. SHRI BANWARI LAL BAIRWA : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether it is a fact that many retired officers are continuing in some of the departments of Super Bazar even after eight to nine years of their superannuation ;

(b) if so, whether it is not against the Prime Minister's instruction not to give

extension of service to retired employees ; and

(c) if so, the reasons for retaining superannuated persons in the service of Super Bazar ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI A.K. PANJA) : (a) to (c) Under the Service Rules of Super Bazar, the Cooperative Store Ltd., New Delhi, an employee retires at the age of 60 years. The Rules also provide for re-employment upto the age of 65 years with the approval of the competent authority. The Super Bazar has reported that two persons in its Drugs Department, viz. Adviser (Drugs) and Dispencer-cum-Pharmacist, who had retired in October, 1984 and December, 1980 were engaged in October and December, 1985 on a consolidated salary for fifteen months and one year respectively. This, according to Super Bazar, was done as suitable technical persons were not available to fill up these posts. An employee of the Delhi Administration who was on deputation with Super Bazar since 1980 retired from service on superannuation at the age of 58 years in December, 1985. He has been re-employed till attainment of 60 years as per Rules of Super Bazar.

Assistance to Fisherman by Banks

5280. SHRI K. PRADHANI ; Will the Minister of FINANCE be pleased to state :

(a) whether his attention has been invited to the news item captioned "Usurers still net in Orissa fish folk" appearing in the 'Economic Times', New Delhi of 12 March, 1968 ;

(b) if so, the facts of the matter ;

(c) whether he proposes to direct some of the nationalised banks to launch a scheme for assisting these poor fishermen families to combat this exploitation ; and

(d) if not, the reasons therefor ?